

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No.113367/2025 in
Civil Appeal No. 10420/2016

SYNDICATE BANK

Appellant(s)

VERSUS

PHOOL KUMARI

Respondent(s)

Only I.A. No.113367/2025 (application for early hearing) in C.A. No.10420/2016 is to be listed.

Date : 28-07-2025

This matter was called on in the Mentioning List today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE VIJAY BISHNOI

For Appellant(s) :

Mr. Puneet Taneja, Sr. Adv.
Ms. Laxmi Kumari, AOR

For Respondent(s) :

Mr. Praveen Agrawal, AOR (Mentioned by)

UPON a mention being made by counsel for respondent
the Court made the following

O R D E R

- 1) List after two weeks.

(NIDHI AHUJA)
AR-cum-PS

(NAND KISHOR)
ASSISTANT REGISTRAR